making modifications in the Unified Building Bye-Laws (UBBL) for Delhi 2016 as specified in the table therein.

[Placed in Library. For (3) and (4) See No. L.T. 9189/16/18]

- II. A copy each (in English and Hindi) of the following papers:-
  - (a) Annual Report and Accounts of the Lakshadweep Building Development Board (LBDB), Kavaratti, for the year 2016-17, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Board.
  - (c) Review by Government of the Annual Accounts and Audit Report of the above Board.
  - (d) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 9100/16/18]

SHRI Y. S. CHOWDARY (Andhra Pradesh): Sir, the promises made by the Government are not being implemented. ...(Interruptions)...

MR. CHAIRMAN: Mr. Chowdary, that is your view.

Report and Accounts (2015-16) of Mahila Samakhya Karnataka; Report and Accounts of RMSAs various years of various States; and Report and Accounts (2016-17) SSA, Dadra and Nagar Haveli and related papers

मानव संसाधन विकास मंत्रालय में राज्य मंत्री (श्री उपेन्द्र कुशवाहा)ः महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हंः

- (i) (a) Annual Report and Accounts of the Mahila Samakhya Karnataka, Bengaluru, for the year 2015-16, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Organisation.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above. [Placed in Library. See No. L.T. 9041/16/18]
- (ii) (a) Annual Report and Accounts of Rashtriya Madhyamik Shiksha Abhiyan (RMSA), UT Mission Authority, Andaman and Nicobar Islands, Port Blair, for the year 2016-17, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Organisation.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above. [Placed in Library. See No. L.T. 9042/16/18]

- (iii) (a) Annual Report and Accounts of the Nagaland Education Mission Society, Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Nagaland, Kohima, for the year 2016-17, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Society.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (iii) (a) above. [Placed in Library. See No. L.T. 9190/16/18]
- (iv) (a) Annual Report and Accounts of the State Society of UT of Chandigarh, implementing the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Union Territory of Chandigarh, for the year 2014-15, together with the Auditor's Report on the Accounts.
  - (b) Statement by Government accepting the above Report.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (iv) (a) above.
- (v) (a) Annual Report and Accounts of the State Society of UT of Chandigarh, implementing the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Union Territory of Chandigarh, for the year 2015-16, together with the Auditor's Report on the Accounts.
  - (b) Statement by Government accepting the above Report.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (v) (a) above.
- (vi) (a) Annual Report and Accounts of the State Society of UT of Chandigarh, implementing the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Union Territory of Chandigarh, for the year 2016-17, together with the Auditor's Report on the Accounts.
  - (b) Statement by Government accepting the above Report.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (vi) (a) above.

[Placed in Library. For (iv) to (vi) See No. L.T. 9040/16/18]

- (vii) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan, Union Territory Mission Authority, Dadra and Nagar Haveli, for the year 2016-17, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Authority.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (vii) (a) above. [Placed in Library. See No. L.T. 9191/16/18]